

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No- †1858
ANSWERED ON – 11/02/2026

NATIONAL COMMISSION FOR MINORITIES

†1858. SHRI RAKESH RATHOR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has any proposal/plan to grant constitutional status to the National Commission for Minorities (NCM) and if so, the details thereof and if not, the reasons therefor;
- (b) whether it is a fact that the Standing Committee on Social Justice and Empowerment in its 53rd report (2017-18) had described the Commission as "almost ineffective" in dealing with serious matters and recommended to provide it constitutional status at the earliest and if so, the action taken so far in this regard;
- (c) the details of the number of annual reports submitted by the Commission so far and the action by the Government on its recommendations; and
- (d) whether any decision has been taken on the recommendation to include Chapters III and IV of the National Human Rights Commission (NHRC) Act, 1993 in the National Commission for Minorities Act, 1992 to enhance the effectiveness of the Commission and if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a)& (b): There is no proposal at present to grant constitutional status to National Commission for Minorities (NCM). The Standing Committee in its 53rd Report had recommended for giving constitutional status to NCM. The NCM was set up as a Statutory body through NCM Act, 1992 and is sufficiently empowered to carry out its mandate. Therefore, there is no such proposal to make it a constitutional body.

(c) & (d): The NCM prepares and submits the Annual reports to the Ministry of Minority Affairs, along with its recommendations related to issues and concern of minorities. The recommendations of NCM as contained in its Annual reports are circulated to the concerned Ministries / Departments for their Action Taken Memorandum, and improvements are made, this being an ongoing process.
